## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2707 ANSWERED ON:07.02.2014 TAX RAID Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh

## Will the Minister of FINANCE be pleased to state:

(a) whether investigatmg agencies have seized large amount of unaccounted cash from the office of an aluminium company in Delhi recently;

(b) if so, the details thereof;

(c) whether Income Tax/Service Tax Department have decided to re-open the past tax assessments of the said company; and

(d) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D. SEELAM)

(a): No, Madam. However, cash of Rs.25.01 crore was seized during a search conducted by the Income Tax Department on 16.10.2013 from the office of a company associated with a group engaged, inter alia, in manufacturing of Aluminium.

(b) to (d): Does not arise in view of answer to part (a) above. However, appropriate action is taken under the Income Tax Act, 1961 in respect of the persons subjected to search u/s 132 of the Income Tax Act, 1961.